#### **COURT-II**

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 185 OF 2015**

Dated: 27<sup>th</sup> February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

### In the matter of:

M/s. Kalini Industries Pvt. Ltd. .... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission &Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R-1

Mr. Bipin Gupta

Mr. S. Bansal for R-2 to R-5

## ORDER

List this matter for hearing on <u>02.05.2018</u>, as agreed by the learned counsel appearing for both the sides.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

ss/kt